26. Managing Director National Handloom Development Corporation

Lucknow.

27. Director

Indian Institute of Handloom

Technology, Varanasi.

28. Director (Coordination) Weavers Service Centre,

Bombay.

Development Commissioner for Handlooms Udvog Bhawan

New Delhi.

Member

Member

Member

Member

[English]

Purchase of Dredger and Dozers by **Delhi Administration**

4573 SHRI KARIA MUNDA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government are aware of the fact that Fiood Control Department of Delhi Administration has made payment for purchase of dredgers and dozers without proper sanction;
 - (b) if so, the details thereof?
- (c) the number of dredgers and dozers to be purchased by Flood Control Department of Delhi Administration during the next three years; and
- (d) the number and the details of orders placed therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI

MANUBHAI KOTADIA): (a) and (b). Due to emergent situation, supply order was placed for procurement of one Dredger in anticipation of sanction. The purchase has been ratified by the Standing Finance Committee of Delhi Administration

- (c) Nil.
- (d) Does not arise.

Water dispute between Karnataka and Tamil Nadu

4574. SHRI V. KRISHNA RAO: SHRI C.P. MUDALAGIRI-YAPPA:

Will the Minister of WATER RE-SOURCES be pleased to state:

- (a) whether Tamil Nadu Government has violated the condition of supplying electricity to Karnataka in exchange for 5 T.M.C. water received from that State; and
 - (b) the steps Union Government pro-

pose to take to resolve the water dispute between Karnataka and Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY CFWATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Karnataka Government has taken up the matter regarding release of energy with Tamil Nadu Govemment.

(b) In the meeting of the Chief Ministers of Cauvery Basin States held on 5.4.1990. the Chief Ministers of Karnataka and Tamil Nadu have agreed to hold further bilateral discussions at Madras on 19.4.1990 to be followed by a meeting of the Chief Ministers of the Cauvery Basin States on 20.4.1990.

Vitamin 'A' Deficiency in Rajasthan

- 4575. SHRI P.R.S. VENKATESAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Vitamin 'A' deficiency in Rajasthan amongst children has reached at an alarming stage:
- (b) whether Government are aware of the studies made by Desert Medicine Research Centre or any other agency on the subject and if so, the details thereof; and
- (c) whether Government propose to set up a Technology Mission to deal with problems of vision and blindness?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) and (b). As per the finding of the Rapid Drought Survey carried out by Desert Medicine Research Centre (ICMR), Jodhpur in 1987, Vitamin 'A' deficiency was widely prevalent in Four Districts of Rajasthan, namely Barmer, Jodhpur, Jalore and Jaisalmer, in all age groups.

In Barmer, more than 50 per cent of all

children, over 30 per cent of School age children and over 50 per cent of adults had evidence of hypo-Vitaminosis A.

(c) There is a proposal in this regard.

[Translation]

Floods in North Bihar

- 4577. SHRI RAM SHARAN YADAV: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether North Bihar is in the grip of heavy floods:
- (b) if so, the details of annual loss suffered thereby:
- (c) whether Union Government have taken up the matter with Nepal for remedial measures in this regard;
 - (d) if so, the details thereof; and
- (e) the time by which the master plan formulated by the Central Water Commission in this regard is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

- (b) The average loss in Bihar, mostly in north, is about Rs. 70 crores per year.
- (c) and (d). India has proposed for consideration a dam on Kosi river in Nepal to provide amongst others flood control benefits in the Kosi valley.
- (e) The time schedule for implementation of Master Plan formulated by the Ganga Flood Control Commission has not been received from the State Government.